

Website Committee  
THC

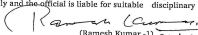
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT  
KARKARDOOMA COURTS, DELHI

**O R D E R**

The following posting/transfer is hereby made with immediate effect, as under :-

Sl. No.	Name & Employee Code of the Official	From	To
1.	Sh. Anil Kumar EC No. 13415	Sr. JA/Incharge, Purchase Cell, East District, Karkardooma Courts, Delhi	Sr. JA in Record Room (MACT), East District, Karkardooma Courts, Delhi
2.	Sh. Kuldeep Singh Gosain EC No. 13748	Ahlmad in the court of Ms. Pooja Yadav, MM, East District, Karkardooma Courts, Delhi	J.A. in Purchase Cell, East District, Karkardooma Courts, Delhi
3.	Sh. Bharat Pal EC 432231942	Asst. Ahlmad in the court of Sh. Arvind Dev, MM, East District, Karkardooma Courts, Delhi	Ahlmad in the court of Ms. Pooja Yadav, MM, East District, Karkardooma Courts, Delhi
4.	Sh. Subhash Chandra EC No. 53763233	JA in Record Room (MACT), East District, Karkardooma Courts, Delhi	Asst. Ahlmad in the court of Sh. Arvind Dev, MM, East District, Karkardooma Courts, Delhi
5.	Sh. Damanpreet Singh, EC No. 15035988	JJA in PS Office, East District, Karkardooma Courts, Delhi	JJA in Copying Agency, East District, Karkardooma Courts, Delhi

Note:- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

  
(Ramesh Kumar - I)

Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

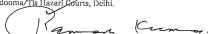
10223-10232

No. \_\_\_\_\_ /Admn.(East)/KKD/Delhi

Dated: 24/12/2022

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(1HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. I, II, & III, Tis Hazari Courts, Delhi.
5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
7. The Officials concerned.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. The concerned file.

  
Principal District & Sessions Judge: East District

Karkardooma Courts, Delhi. 24/12/22

